

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).686/2022

NETWORK OF PEOPLE LIVING WITH HIV/AIDS & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION)

Date : 12-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Anand Grover, Sr. Adv.
 Ms. Astha Sharma, AOR
 Ms. Mantika Haryani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 The petitioners have submitted that:
 - (i) There are shortages in the procurement of ART drugs in the country;
 - (ii) The tender for 2021-22, which was due in August 2021, was issued in December 2021 and eventually failed; and
 - (iii) A fresh tender was issued in March 2022.
- 2 Issue notice, returnable in two weeks.
- 3 Liberty to serve the Central Agency dasti, in addition.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER